

12.51 hrs.

COMMITTEE ON SUBORDINATE  
LEGISLATION

TWENTIETH REPORT

SHRI SOMNATH CHATTERJEE  
(Jadavpur): I beg to present the  
Twentyeth Report (Hindi and English  
versions) of the Committee on Sub-  
ordinate Legislation.

COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES

TWENTY-NINTH, THIRTIETH, THIRTY-  
FOURTH, THIRTY-FIFTH, THIRTY-SEVENTH  
AND THIRTY-EIGHTH REPORTS

SHRI RAM DHAN (Lalganj):  
I beg to present the following Re-  
ports (Hindi and English versions)  
of the Committee on the Welfare of  
Scheduled Castes and Scheduled  
Tribes:—

(1) Twenty-ninth Report on the  
Ministry of Works and Housing  
(Works Division)—Reservations for  
and employment of Scheduled Castes  
and Scheduled Tribes in the Central  
Public Works Department.

(2) Thirtieth Report on Action  
Taken by Government on the recom-  
mendations contained in the Fifth  
Report on the Ministry of Railways  
(Railway Board)—Reservations for,  
and employment of, Scheduled  
Castes and Scheduled Tribes in the  
Workshops of South Eastern Rail-  
way and also award of petty con-  
tracts to Scheduled Castes and Sched-  
uled Tribes in the South Eastern  
Railways.

(3) Thirty-fourth Report on Action  
Taken by Government on the recom-  
mendations contained in the Sixth  
Report on the Ministry of External  
Affairs—Reservations for and emp-  
loyment of, Scheduled Castes and  
Scheduled Tribes in the Ministry of

External Affairs and its subordinate  
offices including Indian Missions ab-  
road.

(4) Thirty-fifth Report on Action  
Taken by Government on the re-  
commendations contained in the  
Twenty-third Report on the Ministry  
of Finance, Department of Revenue  
(Indirect Taxes Division)—Reserva-  
tions for, and employment of, Sched-  
uled Castes and Scheduled Tribes  
in the Central Board of Excise and  
Customs and its field formations.

(5) Thirty-seventh Report on the  
Ministry of Railways (Railway  
Board)—Reservations for, and emp-  
loyment of, Scheduled Castes and  
Scheduled Tribes in Northeast Fron-  
tier Railway and award of petty con-  
tracts to Scheduled Castes and Sched-  
uled Tribes in Northeast Frontier  
Railways.

(6) Thirty-eighth Report on the  
Ministry of Petroleum, Chemicals  
and Fertilisers (Department of  
Petroleum)—Reservations for, and  
employment of, Scheduled Castes  
and Scheduled Tribes in the Indian  
Oil Corporation Limited (Marketing  
Division).

12.56 hrs

COMMITTEE ON PUBLIC UNDER-  
TAKINGS

FIFTIETH REPORT

SHRI JYOTIRMOY BOSU (Dia-  
mond Harbour): Sir, I have the  
honour to present the Fiftieth Report  
of the Committee on Public Under-  
takings on Bharat Heavy Electricals  
Ltd.

SHRI VAYALAR RAVI (Chiray-  
inkil): Will we have a discussion on  
it?

DR. SUBRAMANIAM SWAMY  
(Bombay North-East): Yesterday,